

F. No. J-11017/18/2015-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 20th January 2017

ORDER

The President is pleased to engage **Shri Tuhin**, Advocate as Central Government Counsel for conducting litigation of Army, Navy & Air Force before the Armed Forces Tribunal (PB), New Delhi as shown below for a period of three years from the date of this order or until further orders, whichever is earlier:

**Armed Forces Tribunal (Principal Bench), New Delhi
Central Government Counsel**

Name	Address & Mobile Number	Enrollment No.
TUHIN	B-14, Sagar Apartments, 6, Tilak Marg, New Delhi-110001. Mob: 9711117112 Email: lawyertuhin@gmail.com	D/954/2006

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's O.M. No. 26(I)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.lawmin.nic.in under Department of Legal Affairs & in the link 'Circulars pertaining to litigations'.
3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy for information to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Sanjay Jain, Addl. SGI, Delhi High Court, New Delhi.
3. The Registrar, Armed Forces Tribunal (PB), New Delhi.
4. The Incharge, Litigation (High Court) Section, New Delhi.
5. Shri Tuhin, Central Govt. Counsel at the address as mentioned herein above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.


for Section Officer (Judicial)